

347 *Petition re. Problems and Demands of workers of Rly Shramik Sangharsh Samiti, Moradbad*
Table of the House at Four O' Clock. If he can do before, it will be better.

JULY 28, 1992

Motion re. Joint Committee on office of Profit 348

12.05 hrs.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): He can do it before also.

MR. SPEAKER: Yes, you can ask him to come and do it, I will allow.

SHRI GHULAM NABI AZAD: He can do it any time before that.

MR. SPEAKER: Now, unlisted business.

SHRI RAJVEER SINGH (Aonla): Mr. Speaker, Sir.....*

MR. SPEAKER: No, I am not allowing this kind of statement. For this kind of statement you shall have to give notice to the concerned person and then only you can raise it. Please sit down now.

Now, presentation of Petition - Shri Mohan Singh.

12.03 hrs.

PETITION RE: PROBLEMS AND DEMANDS OF WORKERS OF RAILWAY SHRAMIK SANGHARSH SAMITI, MORADABAD

[Translation]

SHRI MOHAN SINGH (Deoria): Mr. Speaker, Sir, with your permission I present this petition signed by Shri Shyam Bihari Lal, Convener Railway Shramik Sangharsh Samiti on problems and demands of workers of Railway Shramik Sangharsh Samiti, Moradabad.

MOTION RE: JOINT COMMITTEE ON OFFICES OF PROFIT

[English]

SHRI CHIRANJI LAL SHARMA (Kamal): Sir, I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect two Members of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote to the joint Committee on Officers of Profit in the vacancies caused by the resignation of Shrimati Kailashpati and Shri Santosh Kumar Sahu from the membership of the Committee and do communicate to this House the names of members so appointed by Rajya Sabha to the Joint Committee."

MR. SPEAKER: The question is:

"that this House do recommend to Rajya Sabha that Rajya Sabha do elect two members of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote to the Joint Committee on Offices of Profit in the vacancies caused by the resignation of Shrimati Kailashpati and Shri Santosh Kumar Sahu from the membership of the Committee and do communicate to this House the names of Members so appointed by Rajya Sabha to the Joint Committee."

The motion was adopted.

*Not recorded.